

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-39-2020**

Myles High Hotels .... Petitioner  
Versus  
Union of India & Another .... Respondents

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Mr. Shivan Desai, Advocate for the Petitioner.

Ms. Asha Desai, Central Government Standing Counsel for Respondent No. 1.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 16<sup>th</sup> June, 2020**

P.C.

Mr. Shivan Desai, learned Counsel for the petitioner seeks leave to file a rejoinder.

2. Leave is granted.

3. Liberty is also granted to the petitioner to apply.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

EV